

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 10.11.2025 to 13.11.2025

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
B & I	2	S/Shri Amit Shukla, JM & Girish Agrawal, AM
D	3	Smt Beena Pillai, JM & Smt. Renu Jauhri, AM
C & K	4	S/Shri Vikram Singh Yadav, AM & Anikesh Banerjee, JM
F	6	S/Shri Sandeep Gosain, JM & O P Kant, AM
SMC	7	Shri N K Choudhry, JM
A	5	Shri Pawan Singh, JM & Ms Padmavathy S, AM
H & J	8	Smt Kavitha Rajagopal, JM & First Available AM
E	9	Shri Rahul Chaudhary, JM & Second Available AM

Constitution of Benches 17.11.2025 to 20.11.2025

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
A	5	Shri Saktijit Dey, VP & Ms. Padmavathy S, AM
B & I	2	S/Shri Amit Shukla, JM & Girish Agrawal, AM
D	3	Smt Beena Pillai, JM & Smt. Renu Jauhri, AM
C	4	S/Shri Vikram Singh Yadav, AM & Raj Kumar Chauhan, JM
F	6	S/Shri Sandeep Gosain, JM & O P Kant, AM
SMC	7	Shri N K Choudhry, JM
J & K	8	S/Shri Pawan Singh, JM & Omkareshwar Chidara, AM
E	9	Shri Anikesh Banerjee, JM & First Available AM
H	11	Shri Sandeep Singh Karhail, JM & Second Available AM

- Special Bench case -Shreyas Naynesh Modi will be heard on 13.11.2025 at 2.30 p.m.

Sd/-
[Saktijit Dey]
VICE-PRESIDENT

Dated: 4th November, 2025.

(Hindi version follows)